

Central Dental Service

1847. { Dr. P. Srinivasan:
Shri Paramasivan:

Will the Minister of Health be pleased to state:

(a) whether there is a Central Dental Service;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

The Minister of Health (Dr. Sushila Nayar): (a) No.

(b) Does not arise.

(c) The number of posts of Dentists under the Central Government and in the Union territories is at present considered too small to be constituted into a Central Dental Service.

स्टर्लिंग मुद्रा की चोर बाजारी

1848. श्रीमती जोहराबेन चावड़ा : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार जानती है कि पौंड स्टर्लिंग मुद्रा भारत में, खास कर राजधानी में चोर बाजार में बिक रही है ;

(ख) यदि हां, तो चोर बाजार में पौंड (स्टर्लिंग) की औसत विनिमय दर क्या है ; और

(ग) विदेशी मुद्रा का ऐसा अवैध समाप्त करने के लिए सरकार ने क्या कार्यवाही की है ?

वित्त मंत्री(श्री. ति० त० कृष्णामाचर) :

(क) सरकार के नोटिस में इस आ रिपोर्ट आई है कि भारत में दिल्ली में पौंड स्टर्लिंग सांकेतिक विदेशी मुद्रायें अप्राधिकृत रूप में बिक रही

(ख) विद्यमान योग्य कोई सूचना उपलब्ध नहीं है ।

(ग) विदेशी विनिमय विनियमों के तहत निदेशालय ने, समय समय पर, जैसा उनके नोटिस में आया है, विदेशी विनियम अप्राधिकृत डीलरों को है और उनके विरुद्ध उचित कार्यवाही की है । ऐसे व्यक्तियों से अधिक प्रभावपूर्ण तरीके से निपटने के लिए कुछ समय पूर्व भारत रक्षा नियमों में संशोधन किया गया था । विदेशी विनिमय विनियम अधिनियम, 1947, को कुछ स्पष्ट त्रुटियों को दूर करने के लिये एक विधेयक इस समय संसद के सम्मुख विचाराधीन है ।

केन्द्रीय लोक निर्माण विभाग के कर्मचारियों का स्थानांतरण

1849. { श्री हुका चन्द कछवाय :
श्री बडे :
श्री ओंकार लाल जेठना :
श्री सी० ल० वर्मा :

क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि केन्द्रीय लोक निर्माण विभाग के कुछ श्रेणियों के, दोनों ही नियमित तथा प्रभारित, कर्मचारियों को जिनमें पेंटर और मिस्त्री शामिल हैं 18 साल की नौकरी करने के बाद भी स्थायी नहीं किया गया है ;

(ख) यदि हां, तो उसके क्या कारण हैं ;

(ग) क्या यह भी सच है कि उन में से कुछ कर्मचारी 18 साल की नौकरी पूरी होने के बाद सेवा निवृत्त किये गये हैं और उन्हें पेंशन और उपदान लाभ नहीं दिए गए ।

(घ) यदि हां, तो उसके क्या कारण हैं ?

निर्माण और आवास मंत्री (श्री मेजर चन्द खन्ना) : (क) से (घ) सूचना

इकट्ठी की जा रही है और सभा पटल पर रख दी जायेगी।

Realisation of Unaccounted Money in Delhi

1850. { **Shri S. M. Banerjee:**
Shri Jashwant Mehta:

Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that in November, 1964 some unaccounted money was realised from some business men in Delhi; and

(b) if so, that total amount so recovered?

The Minister of Finance (Shri T. T. Krishnamachari): (a) Unaccounted money was found during the searches made in Delhi in November, 1964. The amount of tax on it can be realised only after the assessments are made.

(b) The assessments are pending.

Plastic Heart Valve

1851. **Shri Rameshwar Tantia:** Will the Minister of **Health** be pleased to state:

(a) whether Government's attention has been drawn to the press reports that the British surgeons have invented a cheap, simple and ingenious plastic heart valve which will save the life of heart patients; and

(b) if so, whether Government of India is considering to send some experts to study this experiment in view of the increasing rate of deaths due to heart trouble?

•**The Minister of Health (Dr. Sushila Nayar):** (a) The detailed information regarding the cheap, simple and ingenious plastic heart valve is not available. The current medical journals also do not reveal any such information. But Homograft aortic valves taken from cadavers are being used to replace aortic valve of human heart. These are cheap but are not plastic.

(b) The question of sending any team to Britain to study the experiment will be considered after full information regarding the availability, 1992 (Ai) LSD—3.

centres where it is being developed and used etc., are obtained and examined. Moreover, the increasing rate of death due to heart trouble is not solely due to valvular diseases of the heart.

Residential Accommodation in Poona City

1852. **Shri Chandriki:** Will the Minister of **Works and Housing** be pleased to state:

(a) whether Government are aware of the fact that there is an acute shortage of residential accommodation in Poona city; and

(b) if so, whether Government have made any satisfactory arrangement to provide suitable accommodation to the employees of Central Government offices located at Poona?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) Yes, Sir.

(b) Land is being acquired for construction of quarters

Up-Grading of Poona City

1853. **Shri Chandriki:** Will the Minister of **Finance** be pleased to state:

(a) whether Government propose to up-grade Poona City as 'B-F' Class for the purpose of payment of City Compensatory and House Rent allowances to the Central Government employees posted there; and

(b) if so, when?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). Yes, Sir. Orders are under issue.

Gandhi Eye Hospital, Aligarh

1854. **Shri Liladhar Kotoki:** Will the Minister of **Health** be pleased to state:

(a) the amount of annual grant allowed to the Gandhi Eye Hospital, Aligarh over and above the amount granted by the State Government;

(b) whether the amount of the grant is properly utilised by the hospital authorities and regular accounts thereof rendered;

(c) the number of doctors employed in the hospital and the number of eye